

State	Airport	Aircraft Movement	Passengers
Uttarakhand	Dehradun	4078	306832
	Pantnagar	34	114
Nagaland	Dimapur	804	60182
Manipur*	Imphal	5344	628766

*Including four International movements with 590 passengers.

Market share of Air India in Middle East

140. SHRI C.M. RAMESH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what would be the impact on Air India (AI) on the decision taken by the Ministry to give 11,000 seats per week to Dubai;

(b) whether this would erode AI's market share in the Middle East; and

(c) how Ministry is planning to protect the AI's interests in view of the above decision?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) Additional traffic rights of 11000 seats per week was enhanced for the designated carriers of India and Dubai for operation on India - Dubai Sectors. Air India has also requested to grant additional traffic rights of 3906 seats per week from the above enhanced seats effective Winter Schedule 2014-15.

(b) No, Sir.

(c) As per policy, due consideration is given to the operational plans of Air India before allocating traffic rights to other eligible schedule carriers. Hence, Air India is also benefitting from the enhanced traffic rights on India - Dubai Sector. The decision has been arrived at in consultation with all Indian carriers including Air India.

Setting up of heliports in Mumbai and Navi Mumbai

†141. SHRI RAMDAS ATHAWALE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has received any proposal from the State Government of Maharashtra for setting up of heliports in Mumbai and Navi Mumbai;

(b) if so, the details thereof as on date;

†Original notice of the question was received in Hindi.

(c) the present status of the proposal; and

(d) by when the proposal is likely to be finalized and the reasons for the delay in it?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) to (d) No such proposal as per the Greenfield Airport Policy has been received by the Government.

Air connectivity to destinations in NER

142. SHRI PANKAJ BORA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has made any plan for ensuring better air connectivity to various destinations of the North-Eastern Region (NER);

(b) if so, the details thereof; and

(c) the details of criterion fixed as well as provision made upon relaxation and incentives in the policy for promoting regional airlines particularly for the NER?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) to (c) With a view to achieve better regulation of air transport services and taking into account the need for air transport services of different regions and remote areas in the country including North-East region, the Central Government has issued Route Dispersal Guidelines (RDG), to provide a minimum of air transport services to designated areas of the country as well as within the area so designated. Copy of RDG is given in Statement.

Statement

Provision of Services of Different Categories of Routes

Category-I

Routes connecting directly

Bombay-Bangalgre	Calcutta-Delhi
Bombay-Calcutta	Calcutta-Bangalore
Bombay-Delhi	Calcutta-Madras
Bombay--Hyderabad	Delhi-Bangalore
Bombay-Madras	Delhi-Hyderabad
Bomeay- Trivandrum	Delhi-Madras